

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 13-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/86(CHE)2021

NAME OF THE PETITIONER : UCO Bank

NAME OF THE RESPONDENT(S) : Sharon Solutions Limited

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. Ravi Rajagopalan appears for Counsel on Record Mr. T. Ravichandran. Ld. Counsel Mr. A.M. Sridharan appears for the Respondent.

Request of the Counsel for the Applicant seeking adjournment, list this matter for further hearing on **20.02.2023**.

Applicant, UCO Bank herein is given last chance to complete the arguments.

-SD-

SAMEER KAKAR
Member (Technical)

Phk

-SD-

DR. DEEPTI MUKESH
Member (Judicial)